GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3302 ANSWERED ON:01.08.2014 TRIBALS LIVING BELOW POVERTY LINE Chinnaraj Shri Gopalakrishnan;Dubey Shri Nishikant

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the population of tribals is on the decline in the country and if so, the details thereof, State/UT-wise including Tamil Nadu;
- (b) whether a large number of tribals in the country are living Below the Poverty Line (BPL);
- (c) if so, the facts in this regard, State/UT-wise including Jharkhand; and
- (d) the fresh steps taken/being taken by the Government for upiiftment of tribals living below poverty line in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHA1 VASAVA)

- (a): No, Madam.
- (b) & (c): As per the statement by Planning Commission, the State-wise percentage of persons living Below Poverty Line for Scheduled Tribe population, 2011-12 (Tendulkar Methodology) is as below:

```
S.No. States RURAL URBAN
1 Andhra Pradesh 24.1 12.1
2 Assam 33.4 15.6
3 Bihar 59.3 10.3
4 Chhattisgarh 52.6 35.2
5 Gujarat 36.5 30.1
6 Himachal Pradesh 9.5 4.0
7 Jammu & Kashmir 16.3 3.0
8 Jharkhand 51.6 28.7
9 Kamataka 30.8 33.7
10 Kerala 41.0 13.6
11 Madhya Pradesh 55.3 32.3
12 Maharashtra 61.6 23.3
13 Orissa 63.5 39.7
14 Rajasthan 41.4 21.7
15 Tamil Nadu 36.8 2.8
16 Uttar Pradesh 27.0 16.3
17 Uttarakhand 11.9 25.7
13 West Bengal 50.1 44.5
All India 45.3 24.1
```

NB: Die poverty ratio among Scheduled Tribes population at State level may be treated with caution due to small sample size of household based on which the class distribution of persons have been obtained.

- (d): The Ministry of Tribal Affairs supplements the efforts of other Central Ministries by way of various developmental interventions in critical sectors through specially tailored schemes, The Ministry of Tribal Affairs is running the following schemes/programmes to improve the living standards of STs across the country. Various programmes for people below the poverty line including tribals are run by Ministries, particularly Ministry of Rural Development.
- (i) Scheme of Construction of Hostels for ST Girls and Boys
- (ii) Scheme of Establishment of Ashram School in Tribal Sub-Plan Areas
- (iii) Post-Matric Scholarship for ST students
- (iv) Upgradation of Merit
- (v) Pre-Matric Scholarship for ST students studying in classes IX & X.
- (vi) Rajiv Gandhi National Fellowship for STs
- (vii) Scheme of National Overseas Scholarship for STs
- (viii) Top Class Education for ST students

- (ix) Grants in aid to Voluntary` Organisations working for the welfare of Scheduled Tribes
- (x) Coaching for Scheduled Tribes
- (xi) Strengthening Education among Scheduled Tribe Girls in Low Literacy Districts
- (xii) Vocational Training in Tribal Areas
- (xiii) Development of Particularly Vulnerable Tribal Groups (PVTGs)
- (xiv) Grants-in-Aid to STDCCs for MFP Operations
- (xv) Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP as a measure of social safety for MFP gatherers,
- (xvi) Grants under Article 275(1) of the Constitution of India
- (xvii) Special Central Assistance to Tribal Sub Plan (SCA to TSP)
- (xviii) Development of Tribal Products/Produce (Grants in aid to Tribal Cooperative Marketing Development Federation of India Limited (TRIFED)
- (xix) A new Scheme called 'Van Bandhu Kalyan Yojana' has been proposed by the Ministry of Tribal Affairs and Rs. 100.00 crore (Rupees Hundred Crore) have been allocated under the scheme for the year 2014-15.